

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:848
ANSWERED ON:17.08.2007
IRREGULARITIES IN DRAW OF LOTS UNDER DDA
Oram Shri Jual

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has identified any lacunae/irregularity in the lottery system for allotment of houses under its housing schemes ;
- (b) if so, the details thereof ;
- (c) whether the DDA officials and their kins are easily getting allotment in the draw of lot ;
- (d) if so, the number of such cases came to the notice during the last three years in draw of lot; and
- (e) the steps taken to plug the loopholes and to give justice to applicants ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): No, Sir.

(e): However, the Delhi Development Authority (DDA) has reported that the system of allotment of flats has been made transparent. The computerized draw for flats is held in the presence of senior Officers, independent judges from different organizations and the media. The process is also displayed parallelly on a big screen outside for public view. The results of draw are immediately displayed on the notice board in the reception area, the web-site and published in the newspapers. The above arrangements have had a salutary impact and have substantially minimized the scope for complaints. The procedure and arrangements are continually reviewed to bring further improvement wherever possible to avoid harassment to the allottees.